

**New Fertilizer Plant in Tamil Nadu**

7270. SHRI R. JEEVARATHINAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of fertilizer plants in Tamil Nadu in private and public sectors;

(b) whether there is any proposal to establish new fertilise plants in Tamil Nadu during the current financial year; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There are two fertilizer plants in the public sector and eight fertilizer plants in the private sector in Tamil Nadu.

(b) There is no proposal to set up a new fertilizer plant in Tamil Nadu in the current financial year.

(c) Does not arise.

**Inquiry Into the Functioning of C-Dot Project**

7271. SHRI N.J. RATHVA:  
SHRIMATI BASAVA RAJESWARI:  
SHRI JANARDHANA  
POOJARY:  
SHRI R. GUNDU RAO:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have taken a decision to conduct an enquiry into certain financial irregularities and mismanagement in the functioning of the C-Dot Project;

(b) if so, whether Government have examined an expert panel's report in this regard;

(c) if so, the steps taken to check the financial irregularities; and

(d) the action being proposed against those held responsible in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). Report of the expert committee for assessment and evaluation of C-Dot is under examination. Findings of the Committee and decision of the government thereon will be presented to the parliament as soon the decision is taken

**Seizure on Heroin in Delhi**

7272. SHRI MANIKRAO HODLYA  
GAVIT:  
SHRI R.N. RAKESH:  
SHRI NANDU THAPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether heroin worth several crores of rupees was seized from two Afghan nationals in Delhi as reported in "The Indian Express" dated 8 April, 1990;

(b) if so, whether any inquiry has since been conducted in this regard;

(c) if so, the findings thereof; and

(d) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (d). A case FIR No. 85.90 dated 6.4.90 U/s 21/29-61-85 NDPS Act was registered at Police Station Defence Colony. The accused were arrested and sent to judicial custody.